

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Ref: Docket No. 55/GT/2013

Date: 20.09.2013

To,
The Chief Engineer (Commercial),
NHPC Office Complex
Sector-33, Faridabad
Haryana-121003

Sir,

Subject: Docket No. 55/GT/2013: Petition for revision of tariff for the period from 2009-14 in respect of Chamera-II HEP station.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **04.10.2013**:

1. The year of capitalization of the spares,
2. A certificate to the effect that these spares were not part of the capital base for the purpose of tariff,
3. The details of petition/orders in which these spares were disallowed/excluded for the purpose of tariff.

Further action in this matter will be taken on receipt of the above information /clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)